

**Vishwa Nath Shukla**

Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

File No. XXII(6)/1/2025-26/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To

1. Mr. Devesh Kumar Tripathi, Special Judge, POCSO Act, Bokaro.
2. Mr. Prem Nath Pandey, Additional Principal Judge, Additional Family Court, Bokaro (Bermo at Tenughat).
3. Mr. Piyush Srivastava, District & Additional Sessions Judge-cum-Spl. Judge, A.C.B., Chaibasa.
4. Mr. Santosh Anand Prasad, Special Judge, POCSO Act, Chaibasa.
5. Mr. Amresh Kumar, Special Judge, POCSO Act, Chatra.
6. Mr. Akhilesh Kumar, District & Additional Sessions Judge-cum-Spl. Court, elected M.P./M.L.A.-cum-Spl. Judge, offences under SC & ST Act, Daltonganj.
7. Ms. Shweta Dhingra, Special Judge, POCSO Act, Daltonganj.
8. Mr. Rajendra Kumar Sinha, Special Judge, POCSO Act, Deoghar.
9. Mr. Kamlesh Kumar Shukla, Special Judge, POCSO Act, Dhanbad.
10. Mr. Manish Ranjan, District & Additional Sessions Judge-cum-Spl. Judge, offences under SC & ST Act, Dhanbad.
11. Mr. Madhuresh Kumar Verma, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
12. Mr. Chaudhary Ahsan Moiz, Additional Principal Judge, Additional Family Court, Dhanbad.
13. Mr. Vijay Kumar Srivastava, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
14. Mr. Dinesh Kumar, Special Judge, POCSO Act-cum-Special Judge, Offences under SC & ST Act, Garhwa.
15. Mr. Sanjay Kumar Singh No. 2, District & Additional Sessions Judge, Garhwa (Nagar Untari).
16. Mr. Kanwal Jeet Chopra, District & Additional Sessions Judge-cum-Special Judge, Offences under SC & ST Act, Giridih.
17. Mr. Ravi Shankar Mishra, Special Judge, POCSO Act, Giridih.
18. Mr. Kumar Pawan, Special Judge, POCSO Act, Godda.
19. Mr. Manoj Kumar Sharma, District & Additional Sessions Judge, Gumla (U.O.T.).
20. Mr. Sanjeev Bhatia, Special Judge, POCSO Act, Gumla.
21. Md. Asif Equbal, Special Judge, POCSO Act, Hazaribagh.
22. Ms. Kashika M. Prasad, District & Additional Sessions Judge -cum-Special Court, elected M.P./M.L.A., Hazaribagh.
23. Ms. Asha Devi Bhatt, District & Additional Sessions Judge-cum-Spl. Judge, A.C.B., Hazaribagh.
24. Mr. Bimlesh Kumar Sahay, Special Judge, POCSO Act, Jamshedpur.
25. Ms. Manju Kumari, District & Additional Sessions Judge, Jamshedpur.
26. Mr. Sachindra Birua, District & Additional Sessions Judge, Jamshedpur (Ghatshila).
27. Ms. Prachi Mishra, District & Additional Sessions Judge, Khunti.
28. Mr. Sanjay Kumar Dubey, Special Judge, POCSO Act, Latehar.
29. Mr. Shwaymbhu, District & Additional Sessions Judge, Lohardaga.
30. Mr. Abhimanyu Kumar, Addl. Judicial Commissioner, Ranchi.
31. Mr. Sanjeev Jha, Addl. Judicial Commissioner, Ranchi.
32. Mr. Rajesh Kumar Singh, Addl. Principal Judge, Addl. Family Court, Ranchi.
33. Mr. Akhilesh Kumar Tiwari, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi.
34. Mr. Arvind Kumar No. 2, Addl. Judicial Commissioner, Ranchi
35. Mr. Kuldeep, Addl. Judicial Commissioner-cum-Spl. Judge, CBI (Other than AHD), Ranchi.
36. Mr. Birendra Kumar Srivastava, Special Judge, POCSO Act, Ranchi.

37. Mr. Shekhar Kumar, Special Judge, POCSO Act, Sahebganj (UOT).

38. Mr. Sanjeev Kumar Singh, Addl. Principal Judge, Addl. Family Court, Sahebganj (Rajmahal)

Sub.:- Nomination of Judicial Officers for attending Two days **Refresher Training Programme on Sessions Trial for District Judges (R-1) (half of the cadre 1<sup>st</sup> batch)**, scheduled to be held on 18<sup>th</sup> & 19<sup>th</sup> April, 2026 at **Judicial Academy Jharkhand, Ranchi**.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Two days **Refresher Training Programme on Sessions Trial for District Judges (R-1) (half of the cadre 1<sup>st</sup> batch)**, scheduled to be held on 18<sup>th</sup> & 19<sup>th</sup> April, 2026 at **Judicial Academy Jharkhand, Ranchi**.

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training. All the nominated officers have to report at Judicial Academy Jharkhand for training at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the date(s) as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid programme.

**No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

Yours sincerely,

Sd/-Vishwa Nath Shukla

**Registrar (Administration)**

Memo No. 1288 /Apptt.

Dated, Ranchi, the 01/04/2026.

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 229/JAJ dated 13.03.2026 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi to direct the officers concerned posted at their Judgeship to attend the aforesaid training programme / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

  
**Registrar (Administration)**